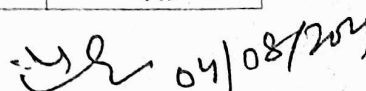


**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF JULY 2021**

Sl. No.	Nature	Opening balance as on 01.07.2021	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 31.07.2021	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	51	0	1		1			3	3	49	3
2	WA	448	31			31			41	41	438	0
3	WPC	7725	466		2	468			259	259	7934	9
4	WPL	1016	7			7			6	6	1017	3
5	WPS	15408	772	1		773	2		866	868	15313	212
6	WPT	514	24			24			2	2	536	0
7	WPCR	2044	104		2	106			103	103	2047	1
8	WPPIL	224	15			15			16	16	223	0
9	WP 227	1423	58	5		63	5		65	70	1416	16
10	WPHC	6	0			0			1	1	5	0
A	TOTAL (1 to 10)	28859	1477	7	4	1488	7	0	1362	1369	28978	244
1	FA	3011	16	11		27	1		26	27	3011	16
2	FAM	628	1	6		7	1		14	15	620	2
3	FA(MAT)	179	3			3			7	7	175	0
4	SA	5106	37	1		38	5		113	118	5026	115
5	MA	278	5			5			4	4	279	2
6	MAC	7868	96	4		100	2		109	111	7857	15
7	CR	293	3			3			9	9	287	0
8	MCC	738	50	1		51	1		52	53	736	0
9	COMP APPEAL	3				0				0	3	0
10	COMP PET	15				0				0	15	0
11	EP	7				0			1	1	6	0
12	TPC	68	1			1			2	2	67	0
13	CONT	1828	74			74			101	101	1801	0
14	ITA	4				0				0	4	0
15	ARBA	210	26			26				0	236	0
16	ARBAP	10				0				0	10	0
17	ARBR	72	6			6			1	1	77	0
18	TAXC	113				0				0	113	0
19	REVP	191	8			8			9	9	190	0
B	TOTAL (1 to 19)	20622	326	23	0	349	10	0	448	458	20513	150
TOTAL (A+B)		49481	1803	30	4	1837	17	0	1810	1827	49491	394
MAIN CRIMINAL CASES												
1	CRREF	3				0				0	3	0
2	CRA	14680	120			120			138	138	14662	28
3	CRR	5265	80			80			62	62	5283	19
4	MCRC	2022	1043	1	1	1045			1516	1516	1551	0
5	MCRCA u/s 438 CrPC	355	129			129	1		267	268	216	0
6	CONTR	6				0				0	6	0
7	CRMP	3740	150			150			140	140	3750	10
8	TPCR	25	3	1		4				0	29	0
9	ACQA	2812	32			32			8	8	2836	5
C	TOTAL (1 to 9)	28908	1557	2	1	1560	1	0	2131	2132	28336	62
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		78389	3360	32	5	3397	18	0	3941	3959	77827	456
PENDENCY INCREASE/ DECREASE		78389	DECREASE (-562)								77827	

Over 5 Years Pendency as on 01.07.2021	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 31.07.2021	Over 5 Years Decrease Pendency during the month
19681	7	456	19232	-449


(YOGESH PAREEK)
REGISTRAR (JUDICIAL)